

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-321
IB-1639/ND/2019

IN THE MATTER OF:

Nawal Kishore Prasad

Vs

Hospitech Management Consultants Pvt Ltd.

....Applicant

....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 04.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Chandan Kumar

For the Respondent

: Adv. Lakshay

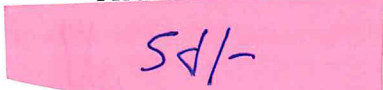
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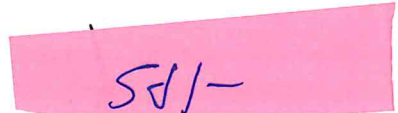
Ld. Counsel for Ex-directors submitted that yesterday night he received the e-mail from the RP by which RP demanded necessary documents.

Ld. Counsel for Ex-Directors undertakes to supply all the documents within 10 days from today.

Ex-Directors in person are directed to produce all the documents on **16.03.2020 at 11AM on the following address i.e. Office-1203-1205, Vijaya Building, 17, Barakhamba Road, Connaught Place, New Delhi.**

Thereafter, list the case on **19.03.2020.**


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Chirag)